

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**



TP 134 of 2016 (CP 65 of 2016)

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2020**

Name of the Company: Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section: Section 397-398 of Companies Act

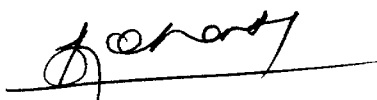
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHIVRAM GADGEAN IBPS Satin Kapadia	Advocate	Respondents	
2.	AKRISH JAZAN	PCS	PETITIONER	

ORDER

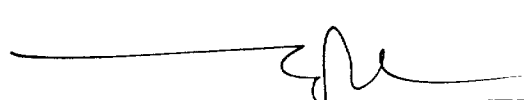
The Parties are represented through their respective Counsel(s).

The pleadings in the present matter are completed. Hence, the matter is fixed for final hearing along with the pending IA(s).

List the matter on 18.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

Dated this the 5th day of February, 2020


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)